

**Definition of "Weaker Section of Society"
as provided in the Constitution**

5629. SHRI SIDDAYYA ; Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the expression "Weaker Section of the Society" contemplated in Article 46 of the constitution has been defined;

(b) if so, what is the definition, and

(c) if not, how the provisions of the above Article are being implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) and (b) . The weaker section include the Scheduled Castes, the Scheduled Tribes, the denotified, Nomadic and Semi-Nomadic Tribes, and the lowest income groups.

(c) Does not arise.

Import Licences for Stainless Steel

5630. SHRI K. N. PANDEY ; Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Starred Questions No. 192 on the 19th November, 1968 and state :

(a) whether the required information regarding the value of import licences for stainless steel issued or converted for 21/26 gauges during 1967-68 and 1968-69 has since been collected ;

(b) if so, the details thereof ; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI K. C. PANT) (a) and (b) . The gauges of stainless steel sheets etc. for which import licences could be issued or converted during 1967-68 and 1968-69 were 20 and 26G and not 21/26G. The value of the import licences issued or converted during 1967-68 and 1968-69 upto 31st October, 1968, is given below :

	1967-68	1968-69 (upto 31st Oct. '68)
(i) Value of import licences issued for stainless steel sheets and strips for 20 & 26G	Rs. 1,18,52,000/-	Rs. 11,55,140/-
(ii) Value of import licences issued for 18G and thicker and subsequently converted to 20 & 26G.	Rs. 39,48,135/-	Rs. 2,07,887/-

(c) Does not arise.

**Shortage of Cycle and Motor Tyres
in Capital**

5631. SHRI A. SREEDHARAN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that there is an acute shortage of cycle and motor tyres in the Capital at present;

(b) whether it is also a fact that such tyres are freely available in the black-market at every high rates; and

(c) whether Government will hold an enquiry in the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE

AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Excepting nylone tyres for trucks and buses and tyres for Vespa scooters, there is no shortage of tyres in the Capital.

(b) No such complaints have been received in the recent past.

(c) Does not arise.

**Staff in Khadi and Handloom
Industries**

5632. SHRI S. K. SAMBANDHAN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of people actually en-